## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 170/621A/NCLT/AHM/2016 (New) CA No. 73/621A/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

Name of the Company:

Safal Buildcon Pvt. Ltd.

Section of the Companies Act:

Section 129 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PCS SPARSH MAHESH GUPTA 2.	on behalf of PCS M. C. GUPTA	Mr. Rupeoh Brahnbhatt Mr. Rajesh Brahnshatt	WW Company of the com

## **ORDER**

Learned PCS Mr. Sparsh Gupta i/b Mr. M C Gupta present for Petitioner.

Request of adjournment filed.

List the matter on 20.07.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26<sup>th</sup> day of April, 2017.